

[Print](#)**Defective Case Register from 2025-11-07 to 2025-11-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLA/33696/2025	ASHOK KUMAR BEHERA	2025-11-07	Period of Delay 62 days.I.A.not filed. 2. Code Not correct.
2	D-WP(C)/44974/2025	SAROJ KUMAR PADHY	2025-11-07	Age of the petitioner not tally with cause title and affidavit.
3	D-RPFAM/45347/2025	ANKAN PANDA	2025-11-07	further SR after filling of c copy of order
4	D-WP(C)/45258/2025	SOUBHAGYA SWAIN	2025-11-07	Page no. 18 not available.
5	D-RPFAM/45415/2025	ASHOK KUMAR BEHERA	2025-11-07	good ground not furnished
6	D-WP(C)/45430/2025	DR.PURUSOTTAM CHULI	2025-11-07	Page no. 20 not neat
7	D-WP(C)/44988/2025	SAMEER KUMAR DAS	2025-11-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no 16 21 23 24 25 26 40 not neat.
8	D-WP(C)/45343/2025	DEBASHISHA HOTA	2025-11-07	.Receipt Showing Serv.copy To cg not Filed.
9	D-ABLAPL/33963/2025	SIDDHARTHA SAMAL	2025-11-07	1. Code No. mentioned in Index and Petition not correct. 2. Name of Informant appearing in Synopsis, Date Chart, Para 2 and 4 be redacted.
10	D-RPFAM/45419/2025	ASHOK KUMAR BEHERA	2025-11-07	Period of Delay 29 days 2.good ground not furnished
11	D-CONTC/45380/2025	ADV.	2025-11-07	Provision of Law not proper 2.Cause title of annex.1 to be filed.
12	D-BLAPL/33741/2025	HEMANTA KUMAR MOHANTA	2025-11-07	14-NOT PROPERLY INDEXED.
13	D-BLAPL/33738/2025	TRILOCHAN NANDA	2025-11-07	Declaration of the Affidavit is not correct.
14	D-BLAPL/33747/2025	SARAT KUMAR JENA	2025-11-07	Name of the petitioner does not tally with signature put in V.nama.
15	D-BLAPL/33748/2025	OM PRAKASH SARAN	2025-11-07	Para-2 of the Affidavit is not correct.
16	D-BLAPL/33878/2025	JAYARAM MALLICK	2025-11-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.20 and 21 partially neat case nos in ref. certificate not tally with FIRS detail.
17	D-WP(C)/44980/2025	HRUDANANDA MOHAPATRA	2025-11-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-WA/39355/2025	GOPINATH MISHRA	2025-11-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Period of Delay 49 days
19	D-WP(C)/44991/2025	KAILASH CHANDRA KANUNGO	2025-11-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Synopsis and date chart not mentioned in the Index.Paragraph not correctly mentioned in the Declaration of the affidavit.
20	D-BLAPL/33879/2025	JAYARAM MALLICK	2025-11-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. case nos of ref. certificate not tally with FIR detail and page nos.20 and 21 partially neat.
21	D-BLAPL/33745/2025	SAROJ KUMAR PADHI	2025-11-07	Name of the petitioner does not tally with Rejection order and signature put at V.nama.
22	D-WP(C)/45072/2025	KSHIROD KUMAR ROUT	2025-11-07	1. page no.11 not neat.2.As per annex.4 or.dtd3-6-25 not correctly mentioned in para.13 of petition.
23	D-ABLAPL/33803/2025	SIVA SANKAR CHAINI	2025-11-07	1. Page No.12 is not legible properly. 2.Vernacular Certificate is not furnished
24	D-ABLAPL/33864/2025	TARA PRASAD MOHAPATRA	2025-11-07	. Paragraphs mentioned in the petition is not under the Affidavit
25	D-ABLAPL/33806/2025	SIVA SANKAR CHAINI	2025-11-07	1. Vernacular certificate is not furnished. 2. Page No.10 is left blank.
26	D-ABLAPL/33871/2025	SAILABALA JENA	2025-11-07	1. The name and address of the petitioner No. 2 has not been mentioned in V>Nama
27	D-BLAPL/33833/2025	JNYANANANDA PANDA	2025-11-07	Petitioner name does not tally with signature put at V.nama.
28	D-BLAPL/33839/2025	BHARAT BHUSAN ROUTRAY	2025-11-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Address of the informant mentioned in para-2 of the petition be deleted and thereafter, put up for S.R.
29	D-BLAPL/33862/2025	HEMANTA KUMAR MUND	2025-11-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
30	D-WP(C)/45061/2025	DEBARAJA SAHOO	2025-11-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Address and occupation of deponent not properly mentioned on affidavit . 2.page no.16 not neat
31	D-ABLAPL/34011/2025	BISWARANJAN DALAI	2025-11-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization not furnished on behalf of other petitioner.

32	D-BLAPL/33952/2025	SIDHARTHA DAS	2025-11-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Provision of Law incorrectly mentioned in cause title. 2.Name of the victim and informant mentioned in para-2 of the petition be deleted
33	D-WP(C)/45063/2025	SUSHREE SANGITA PASAYAT	2025-11-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annex.2 not mentioned in the petition.
34	D-BLAPL/33961/2025	SIDHARTHA DAS	2025-11-07	14-NOT PROPERLY INDEXED.
35	D-RSA/45106/2025	ARUN KUMAR MISHRA 2	2025-11-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
36	D-FAO/45298/2025	ADAM ALI KHAN	2025-11-07	1.Period of Delay 42 DAYS
37	D-BLAPL/33837/2025	RASHMI RANJAN MISHRA	2025-11-07	14-NOT PROPERLY INDEXED. 1.Provision of Law not correctly mentioned. 2. Case pending before Lower Court mentioned in para-1 of the petition is incorrect.
38	D-ABLAPL/33941/2025	SURESH CHANDRA PRADHAN	2025-11-07	1. Name of Victim appearing in Para 2 be redacted. 2. A. Fee of Rs.4.85 deficient.
39	D-WP(C)/45070/2025	PRAFULLA CHANDRA ACHARYA	2025-11-07	1. Annex. 1 and 2 not properly mentioned in the petition as per index. 2. sl.4 of affidavit not proper
40	D-RVWPET/45320/2025	SABITA RANJAN PATNAIK,A.G.A	2025-11-07	i)Year of the date of order wrongly mention in prayer portion. ii) Para no. 8 repeat in I.A. no. 417/2025. iii) Para no. not correctly furnished in both the I.As.
41	D-WA/45324/2025	SASWAT DAS,A.G.A	2025-11-07	Year of the WP (C) no. wrongly mention in reference certificate.
42	D-WP(C)/45371/2025	JITENDRA KUMAR DIGAL	2025-11-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. Occupation not mentioned in the affidavit.
43	D-CRLMC/33755/2025	CHIRANJIB ROUT	2025-11-07	1. Prayer of CRLMC not correctly furnished. 2. Signature of the petitioners nos. 3 and 4 in V.nama not tally with cause title.
44	D-BLAPL/34050/2025	JUGALA KISHORE PANDA	2025-11-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.
45	D-CRP/45425/2025	SHAIK ABDUL NAYEEM	2025-11-07	1. Period of Delay 34 days. 2.R-3 not made Party in this Petition. 3. Provision of Law Partly Furnished. 4.Annexures No-1 to 4 not yet Page Marked in the Index.

46	D-CRLMC/31943/2025	RAMAKANTA NAYAK	2025-11-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of order not correctly furnished 1st line of page no.5. 2. Page no. 39 Annexure -3 not exhibited. 3.Certified copy of ICC case No.300 of 2017 not filed. 4. CRLMC case number not correctly furnished in para no.8.
47	D-ABLAPL/33945/2025	MANOJ KUMAR MALLICK	2025-11-07	1. Petition not page marked.
48	D-CRLMC/33807/2025	AKSHAYA KUMAR SAHOO	2025-11-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. As per impugned order under Annexure-4, G.R.case no. not correctly furnished in Index.
49	D-CRLA/27949/2025	BIJAYA KUMAR RAGADA	2025-11-07	1.Period of Delay 16 days. I.A.not filed. 2.Petitioner being minor has executed v.nama 3. Page nos. 12 and 13 not neat. 4. Name of court in prayer not tally with rej. order.
50	D-ABLAPL/33946/2025	RAJENDRA NARAYAN ROUT	2025-11-07	1. Page marking of Ann. 1 in the Index not correct.
51	D-ABLAPL/33970/2025	ANUGRAHA NARAYAN SAMANTRAY	2025-11-07	1. Synopsis and Date Chart not page marked.
52	D-CRLMC/33743/2025	PRANAB RANJAN CHHATOI	2025-11-07	1. Name of the Lower court not correctly furnished in the petition.
53	D-WP(C)/45006/2025	ASHIS KUMAR MISHRA	2025-11-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Occupation not mentioned in the affidavit.
54	D-RSA/42186/2025	PRASANTA KUMAR SATAPATHY	2025-11-07	C.Fee Paid be corrected in the Memo. of Appeal
55	D-FAO/45464/2025	GIRIJA PRASAD DUTTA	2025-11-07	Period of Delay 16 days
56	D-WP(C)/45213/2025		2025-11-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-FAO/45467/2025	GIRIJA PRASAD DUTTA	2025-11-07	Period of Delay 44 days
58	D-WP(C)/45083/2025	PRAKASH KUMAR MISHRA	2025-11-07	1. Page nos.63 64 and 65 not filed
59	D-CRLA/33840/2025	AKSHAYA KUMAR SAHOO	2025-11-07	Code Wrongly indicated 2.Page Nos.10 12 and 15 not neat
60	D-CONTC/45414/2025	ADV.	2025-11-07	Put up for SR after filing of Postal receipt for communication of order.
61	D-WP(C)/45224/2025	MANOJ KUMAR MOHANTY	2025-11-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Welfare fund of Rs.50/- not paid on V.nama.2.Date of impugned order under Annexure-4 does not tally with petition and I.A.
62	D-CMP/45047/2025	GAJENDRANATH ROUT	2025-11-07	Authentication fee of Rs.2/- not paid in Annexure -5
63	D-WP(C)/45834/2025	GOPINATH MISHRA	2025-11-07	.Subject Code Not Furnished .
64	D-FAO/45457/2025	PRASANTA KUMAR MAHALI	2025-11-07	Period of Delay 80 days
65	D-BLAPL/33882/2025	PRANAB KUMAR DAS	2025-11-07	Address of op. not properly mentioned in cause title.
66	D-CONTC/45350/2025	ADV.	2025-11-07	AFTER PAGE NO.9 PAGINATION BE MADE
67	D-CRLMC/33771/2025	SITIKANT MISHRA	2025-11-07	1. Name of the District not correctly furnished in affidavit.
68	D-WP(C)/44982/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of the copy of the order vide annex-4 not legible.Page 20 23 and 36 not neat.
69	D-RVWPET/43967/2025	ATUL TRIPATHY	2025-11-07	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2. Legible copy of page no. 19 to be filed.
70	D-WP(C)/45259/2025	SOUBHAGYA SWAIN	2025-11-07	Page no. 13 not neat.
71	D-CONTC/45255/2025	LAXMIKANTA TRIPATHY	2025-11-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
72	D-CRLMP/34046/2025	BRAJA MOHAN SARANGI	2025-11-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .mobile Phone Numbers Of All The Signing Advocates Not Indicated
73	D-BLAPL/33763/2025	BIBHU PRASAD DAS	2025-11-07	1.Page Nos.10 14 19 and 20 are not legible properly
74	D-CONTC/45165/2025	ARUPANANDA GOSWAMY	2025-11-07	Code NOT CORRECT
75	D-BLAPL/34009/2025	PRASANTA KUMAR NANDA	2025-11-07	1. T.R. case No. mentioned in the first para of the petition as well as the District is not correct. 2. Paragraphs mentioned in the petition is not under the Affidavit
76	D-CONTC/45228/2025	KABIRAJ SAHOO	2025-11-07	1. AGE OF THE PETITIONER NOT CORRECT 2.IN AFFIDAVIT AGE OF THE PETITIONER NOT CORRECT
77	D-CRLA/33751/2025	RAMANI KANTA PATTANAIAK	2025-11-07	Put up for S.R. after redacting the name of informant from appeal memo
78	D-WP(C)/44983/2025	HRUDANANDA MOHAPATRA	2025-11-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Page 25 and 26 not neat.
79	D-BLAPL/33769/2025	PUSPAMITRA MOHAPATRA	2025-11-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
80	D-ABLAPL/33079/2025	AMULYA RATNA PANDA	2025-11-07	1. Facts mentioned in Affidavit Sl No.2 not correct.
81	D-CRLMC/33520/2025	RABINDRA NATH PRUSTY	2025-11-07	1. Page no. 86 not filed
82	D-RSA/45418/2025	PRATYUSHA NAIDU	2025-11-07	1. Period of Delay 07 days. 2. Annexures No -1 and 2 be arranged properly and Page marked accordingly in the Index.
83	D-ABLAPL/34093/2025	PRABIR KUMAR RAY	2025-11-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no 9 and 10 not neat.
84	D-CRLMC/33844/2025	SNEHASISH BEHERA	2025-11-07	1. Annexure-1 not page marked in Index and record.
85	D-CONTC/45163/2025	ADV.	2025-11-07	PAGE NO. 16 NOT LEGIBLE
86	D-WP(C)/44984/2025	JAJATI KESHARI KHUNTIA	2025-11-07	Synopsis and date chart not mentioned in the Index.
87	D-RSA/45574/2025	DEVAVRAT DEVESH	2025-11-07	1. Cause Title Not in order.R-16 a stranger not made Party in the L.A.Court. 2.C.Fee Payable be corrected in the Memo. of Appeal.
88	D-BLAPL/33786/2025	PRASANTA KUMAR NANDA	2025-11-07	1. Paragraphs in the I.A. are not paginated properly. 1. The name of the petitioner mentioned in petition does not tally with that of rejection order as well as Signature in V.Nama.
89	D-WP(C)/45300/2025	SUKANTA KUMAR DALAI	2025-11-07	.Subject Code incorrectly Mentioned
90	D-CRLMP/33658/2025	ACHYUTANANDA PATTANAIK	2025-11-07	PAGE NO. 9 NOT AVAILABLE
91	D-CRLA/34271/2025	HEMANTA KUMAR MUND	2025-11-07	Copy not served on Vigilance.
92	D-ABLAPL/33891/2025	SRITAM KUMAR NAYAK	2025-11-07	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
93	D-ABLAPL/33964/2025	ASWINI KUMAR MISHRA (3)	2025-11-07	1. Age of Deponent in C.T. and Affidavit not tally. 2. Facts mentioned under Sl. No. 2 of Affidavit not correct.
94	D-CRLREV/34070/2025	SISIRA PANIGRAHI	2025-11-07	S.R. will be made after filing certified copy of or.dtd.27-10-2025 under annex.3
95	D-CRLMC/33896/2025	RABINDRA NATH PRUSTY	2025-11-07	1. Name of the petitioner not correctly furnished in I.A. petition.
96	D-BLAPL/33969/2025	SATYABRATA MOHANTY (1)	2025-11-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. For further S.R.

97	D-WP(C)/45109/2025	SANJAY KUMAR PATRA	2025-11-07	1. Writ petition,Annexure-1 and 2 not properly page marked in Index,as per record.
98	D-ABLAPL/33884/2025	AMLAN SHAKTI PAUL	2025-11-07	i) Page mark of annexure-1 not correct in index
99	D-MACA/45454/2025	PRASANTA KUMAR MAHALI	2025-11-07	Period of Delay 22 days
100	D-CRLREV/33795/2025	BISWORANJAN SWAIN	2025-11-07	Period of Delay 43 days. paragraphs not correct in declaration of affidavit in I.A.
101	D-ABLAPL/33895/2025	SRITAM KUMAR NAYAK	2025-11-07	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Index not page marked.ii) Vakalatnama not correctly filled up
102	D-CMAPL/44699/2025	ADV.	2025-11-07	Period of Delay 7 days delay. 2.AU fee Rs 2.25/- to be paid. 3. Synopsis and date not filed. 4. Reference certificate not filed.
103	D-MACA/45408/2025	PRADEEP KUMAR MISHRA	2025-11-07	further SR after filling of c copy
104	D-CONTC/45160/2025	ADV.	2025-11-07	CAUSE TITLE OF CMP NO. 776/2025 BE FILED, THEN PUT UP FOR SR
105	D-BLAPL/33930/2025	PRABHAT KUMAR PARIDA	2025-11-07	1. Court fee of Rs. 12/- not affixed in V.nama. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated
106	D-MACA/45398/2025	PRADEEP KUMAR MISHRA	2025-11-07	appellant no 3 not correctly executed
107	D-RVWPET/45194/2025	MD FAYAZ	2025-11-07	Valuation and court fee payable not furnished in the RVWPET
108	D-CRLA/33709/2025	PRAFULLA CHANDRA ACHARYA	2025-11-07	Put up for S.R. after redacting the name and details of informant from appeal memo
109	D-ABLAPL/33935/2025	SWARAJ PATEL	2025-11-07	1. P.S. Case No. mentioned in Para 2 not correct.
110	D-CRLREV/34074/2025	SISIRA PANIGRAHI	2025-11-07	S.R.will be made after filing of certified copy of or. dt. 27-10-2025 under annex.3 .
111	D-BLAPL/33957/2025	ARUN KUMAR BUDHIA	2025-11-07	i) State name of the petitioner not mentioned in the cause title.
112	D-WP(C)/45010/2025	DURGESH NARAYAN RATH	2025-11-07	14-NOT PROPERLY INDEXED.
113	D-MACA/45406/2025	PRADEEP KUMAR MISHRA	2025-11-07	further SR after ready of appeal format
114	D-ABLAPL/33938/2025	BYOMAKESH TRIPATHY	2025-11-07	1. Name of P.S. not mentioned in the address of the Pet. in C.T
115	D-BLAPL/33943/2025	BRAJA KISHOR PANDA	2025-11-07	Petitioner No. 2 not signed in V.nama
116	D-ABLAPL/33937/2025	BYOMAKESH TRIPATHY	2025-11-07	1. Name of Deponent mentioned under Sl. No.1 Declaration and Affirmation not correct.
117	D-BLAPL/32764/2025	PRABIR KUMAR RAY	2025-11-07	i) page 28 not legible.
118	D-BLAPL/33960/2025	ADITI HOTA	2025-11-07	i) page no. 10 not legible.

119	D-WP(C)/45442/2025	KISHORE KUMAR MISHRA	2025-11-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
120	D-MACA/45424/2025	NAYAN BEHARI DAS	2025-11-07	Period of Delay 5 days
121	D-BLAPL/34040/2025	BIRENDRA KUMAR PARDHI	2025-11-07	Dist. not correct in address of petitioner.
122	D-WP(C)/45540/2025	NIKUNJA KUMAR ROUT	2025-11-07	page nos. 26 and 27 not neat.
123	D-ABLAPL/33924/2025	SANDIP KUMAR BARIK	2025-11-07	Notary not signed in Petition (only signed affidavit page).
124	D-WP(C)/45057/2025	LAXMAN PRADHAN	2025-11-07	Date of letter vide Annexure-1 not correctly mentioned in Index and Petition.
125	D-MATA/40800/2025	ANANTA KUMAR ROUT	2025-11-07	Code not indicated 2. being aggrieved not furnished, vernacular certificate not furnished
126	D-CRLMC/33744/2025	AMIT PRASAD BOSE	2025-11-07	1. Court fee Rs.6/- filed on Index page. 2. Name of the filing Advocate not furnished in V.nama.
127	D-CRLREV/34072/2025	SISIRA PANIGRAHI	2025-11-07	S.R. will be made after filing of certified copy of order dtd.27-10-2025 under annex. 3 .
128	D-ABLAPL/34184/2025	JAYADEBA BEHERA	2025-11-07	Page 9 and 10 missing
129	D-CRLREV/33821/2025	PRONOY MOHANTY	2025-11-07	Period of Delay 11 days.I.A. not filed.
130	D-RVWPET/45322/2025	PRAMOD KUMAR SABAT	2025-11-07	i)Affidavit not in proper format. ii) Legible copy of page no. 4 8 to be filed. iii)Put up for SR after removal of defects.
131	D-CRLA/33596/2025	DR. SUSANT KUMAR KANUNGO	2025-11-07	1. Page nos. 16 18 and 35 are not neatly legible.2.sl. no.. in I.A.para petition not correct and sl.7 and paragrapgs declaration in affidavit not correct.
132	D-MATA/45420/2025	AKSHAYA KUMAR JENA	2025-11-07	Period of Delay 8 days
133	D-WP(C)/45131/2025	SAMARENDRA BAHADUR	2025-11-07	Page no. 19 not neat.
134	D-BLAPL/33948/2025	BIJAYA KUMAR BEHERA 1	2025-11-07	Deponent not signed in Affidavit. 2..Petition not correctly addressed to Honorable Court
135	D-WP(C)/45391/2025	KIRTAN DANG	2025-11-07	1. Date of order under Annexure-6 and 7 does not tally with Index and para-13 and 15 of the petition.
136	D-WP(C)/45396/2025	SHREEKANTA PRASAD SAHOO (1)	2025-11-07	1. Letter dated not correctly furnished Sl. no.4 in Index.
137	D-ABLAPL/33998/2025	RAMESH CHANDRA MAHARANA	2025-11-07	As per annex . page mark not correct in index.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 07-11-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	WA/3170/2023	WA/3170/2023	BIBHU PRASAD TRIPATHY	30. OTHER DEFECT (IF ANY) 31. AS PER STANDING ORDER THE DETAILS OF VICTIM/INFORMANT SHALL NOT BE MENTIONED IN THE PETITION.